

Annexure III

Claim for Interest Subvention on loans to women SHGs at 7% per annum, for the credit up-to ₹ 3 Lakhs, for the year 2016-17

Name of Bank:

Statement for claims for the period to: Loans disbursed/outstanding up-to ₹ 3 lakhs

New loan accounts opened during the periodto		Outstanding as at (end of previous period)		Total outstanding as at		Amount of interest subvention
No of Accounts	Amount	No of Accounts	Amount	No of Accounts	Amount	Amount

We hereby certify that loans to women SHGs up-to 3 lakhs were charged Interest @ 7% per annum on the above disbursement/outstanding in the year 2016-17. We certify that the above claimed amount and the accounts are from the Category-I districts only and all the accounts claimed are eligible for interest subvention as per RBI guidelines. We also certify that there is no duplication in the claims and with minimal human intervention while submitting the regular claim or additional interest subvention claim from the branch level onwards

Dated

Authorized Signatory

(This claim format, consolidated for the year, needs to be duly certified by Statutory Auditors and submitted along with the claims for the quarter ending March 31st, within June 30th of the next financial year)

Annexure IV

Claim for additional Interest Subvention @ 3% on the prompt repayment, for the credit up-to ₹ 3 Lakhs, for the year 2016-17

Name of Bank:

Statement for claims for the period to: Loans disbursed/outstanding upto ₹ 3 lakhs

New loan accounts opened during the periodto		Outstanding as at (end of previous period)		Total outstanding as at		Regular / eligible women SHGs		Amount of interest subvention
No of Accounts	Amount	No of Accounts	Amount	No of Accounts	Amount	No of Accounts	Amount	Amount

We certify that the above loans were repaid on time and the benefit of additional 3% interest subvention has been passed on to the women SHG's account, reducing the effective rate of interest to 4% for the prompt payee women SHGs. There is minimal human intervention while submitting the regular claim or additional interest subvention claim from the branch level onwards

Dated

Authorized Signatory

(This claim format, consolidated for the year, needs to be duly certified by Statutory Auditors and submitted along with the claims for the quarter ending March 31st, within June 30th of the next financial year)

FINAL CERTIFICATE TO BE ISSUED BY THE MEMBER BANKS ON DAY-NRLM CLAIMS FOR THE YEAR 2016-17
(No and amount in actuals)

NAME OF THE BANK:

DAY-NRLM claim uploaded in CANARA BANK Web portal as on Date : For the month of March 2017

Regular Claim		Additional claim		Total Claim	
No of accounts	Amount	No of accounts	Amount	No of accounts	Amount

We certify that the above claimed accounts and amount are from the Category-I districts only and all the accounts claimed are eligible for interest subvention as per RBI guidelines. We also certify that there is no duplication in the claims and there is minimal human intervention while submitting the regular claim or additional interest subvention claim from the branch level onwards

Date

Authorized signatory

Final Certificate to be issued by Private Banks on Interest Subvention Claims under DAY- NRLM for the year 2016-17

Name of Bank

Details of Claims uploaded on CANARA Bank web portal up to month – March 2017

Date:

Authorized Signatory